circumstances in the future. The present policy is not to encourage non-Goans. Hon. Members will remember that there are Goans who are Indian nationals also. So, I use the non-Goans rather than Indians.

WRITTEN ANSWERS TO QUESTIONS

CHEMICAL INDUSTRY

- *1156. Shri K. P. Sinha: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether it is a fact that on an average about 50 per cent. of the Chemical Industry in this country has become idle; and
- (b) if so, the steps taken or contemplated to be taken to make use of the same?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No. Sir.

(b) Does not arise

METAILURGICAL COAL

- •1159. Shri Nageshwar Prasad Sinha: Will the Minister of Production be pleased to state:
- (a) whether it is a fact that the production of metallurgical coal is in excess of India's industrial requirements:
 - (b) if so, by what percentage; and
- (c) what will be the position when the new steel plant at Rourkela goes into production?

The Minister of Production (Shri K. C. Reddy): (a) It is presumed that the Member is referring to the requirements of the metallurgical industries. If so, the answer is in the affirmative.

- (b) Taking the production of selected grades A & B of metallurgical coal alone, which is at present used by the metallurgical industries, the present production is in excess of requirements by approximately 100 per cent.
- (c) The production will be in excess of requirements by about 25 per cent., taking selected grades A & B alone.

REHABILITATION OF UNATTACHED WOMEN

- *1162. Shri S. C. Samanta: the Minister of Rehabilitation be pleased to state:
- (a) whether a scheme operative rehabilitation of unattached women from East Pakistan has recently been approved by Government:
- (b) if so the number of women who would be rehabilitated under the scheme:
- (c) the amount sanctioned for it; and
- (d) whether a production centre would also be opened scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhoasle); (a) Yes.

- (b) 250 unattached women.
- (c) Rs. 3,71,980.
- (d) Yes.

FIRE IN CENTRAL SECRETARIAT

- *1164. Shri Bhagwat Jha Azad: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) how many times fire has broken out in the Central Secretariat during the period, January 1953 to July 1954;
- (b) the estimated loss of the property in these fire accidents; and
- (c) the number of cases in which inquiries were made?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Although fire broke out in a technical sense on eight occasions during this period, only two of them could really properly be so called.

- (b) About Rs. 85,200.
- (c) Enquiries were made in every instance. In the case of the two major fires they were necessarily more elaborate.